

ITEM NO.5

COURT NO.6

SECTION PIL

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 309/2003

LAXMI NARAIN MODI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(with appln. (s) for directions and permission to file additional affidavit and permission to file additional documents and permission to file rejoinder affidavit and permission to file submission and office report)

WITH

W.P. (C) No. 330/2001

(With appln.(s) for directions)

W.P. (C) No. 44/2004

(With appln.(s) for directions and exemption from filing O.T. and may refer to remarks)

W.P. (C) No. 688/2007

(With appln.(s) for stay)

SLP(C) No. 14121/2009

(With Office Report)

Date : 21/11/2014 These petitions were called on for hearing today.

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HON'BLE MR. JUSTICE S.A. BOBDE

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UPON hearing the counsel the Court made the following
O R D E R

List the matters on Wednesday, the 10th
December, 2014.

(DEEPAK MANSUKHANI)
COURT MASTER

(INDU BALA KAPUR)
COURT MASTER